

THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 27th February, 2018

No.HCM/Misc.-89/2013-A&E/

It is hereby notified that while filing fresh petition(s)/application(s) in the High Court of Manipur, the following number of petition(s)/application(s) shall be filed:

Sl. No.	While filing fresh petition(s) or application(s)/Subsequent filing of documents	No. of petition(s)/ application(s) required to be filed
1.	For filing fresh petition(s) / Application (s)	1+2 number of petitions / applications : 1 original loosely bound together and 2 in paper book form bound together, properly indexed and continuous pagination.
2.	For filing subsequent documents like affidavit/rejoinder/reply etc.	1 + 2 loosely bound

This notification shall come into force with effect from 12th March, 2018.

By Order etc.

(R.K. MEMCHA DEVI)
i/c REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No.HCM/Misc.-89/2013-A&E/2120-31

Imphal, the 27th February, 2018

Copy to:

1. The President, High Court Bar Association, Manipur (HCBAM).
2. The President, All Manipur Bar Association (AMBA), Imphal.
3. The Registrar (Admn.), High Court of Manipur.
4. All the Deputy Registrars, High Court of Manipur.
5. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur for kind information to His Lordship.
6. All the Assistant Registrars, High Court of Manipur.
7. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh for kind information to his Lordship.
8. The P.S. to Registrar General, High Court of Manipur.
9. The System Analyst, High Court of Manipur for uploading the same to the official website.
10. All the Superintendents/Stamp Reporter, High Court of Manipur.
11. Notice Board
12. The concerned/guard file.

R.K. Memcha Devi
REGISTRAR GENERAL
HIGH COURT OF MANIPUR
